NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **01.12.2026** (TUESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 618/2026 For Stay IA No. 1776/2026	Pathukasahasram Raghunathan Raman (P.R. Raman), Insolvency Professional Vs Insolvency And Bankruptcy Board of India	Mr. S Satish	
2.	Comp App (AT) (CH) (Ins) No. 623/2026 For Stay IA No. 1788/2026	Gundatoti Srinivasa Rao Vs IFCI Venture Capital Funds Ltd & 2 Ors.	Mr. G Manoj Kumar	
3.	Comp App (AT) (CH) (Ins) No. 624/2026 For Exemption IA No. 1789 & 1790/2026	Chintakunta Munnuswamy Rajesh Vs Murali Mohan Chevuturi, RP & 2 Ors.	Mr. K Ravindranath	
4.	Comp App (AT) (CH) (Ins) No. 628/2026 Delay in refiling IA No. 1798/2026	Viswanathan Rajagopalan, Erst. IRP, Amar Prakaash Developerss Pvt Ltd Vs Trupro Insolvency Services LLP, RP of Amar Prakaash Developerss Pvt Ltd & 2 Ors.	Mr. Krishna Dath M	

For Hearing (Part Heard)

With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
5.	Comp App (AT) (CH) (Ins) No. 520/2025 For Stay IA No. 1463/2025 For Exemption IA No. 1464/2025 For Additional Docs IA No. 1465/2025	Sastri Venkat Ramani Suspended Director and Shareholder of Sterling Developers Pvt Ltd & Anr. Vs Jai Corp Ltd & 2 Ors	Mr. Muthuchharan Sundresh	Mr. Gautam S Raman

For Orders

S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
6.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt Ltd Vs Iconium Leather Works Pvt Ltd	Mr. Pawan Jhabakh	Mr. Atul Madhavan
7.	IA No. 1671/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 593/2026 For Stay IA No. 1673/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr. **WITH**	Mr. Pranava Charan	
8.	IA No. 1674/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 594/2026 For Stay IA No. 1676/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr. **WITH**	Mr. Pranava Charan	
9.	IA No. 1677/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 595/2026 For Stay IA No. 1679/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr.	Mr. Pranava Charan	
10.	Comp App (AT) (CH) (Ins) No. 478/2026 For Stay IA No. 1349/2026 For Exemption IA No. 1350/2026 To implead IA No. 1698/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar, Liquidator of Vibha Agrotech Ltd & Anr. **WITH**	Mr. Paras Mithal	Ms. Mumaneni Vazra Laxmi R1
11.	Comp App (AT) (CH) (Ins) No. 494/2026 For Exemption IA No. 1395/2026 For Stay IA No. 1396/2026 **(Interim Order)**	Vidyasagar Parchuri Vs Dantu Indu Shekhar & Anr.	Mr. Paras Mithal	

12.	Comp App (AT) (CH) (Ins) No. 545/2026 For Urgent Listing IA No. 1525/2026 For Stay IA No. 1526/2026 For Exemption IA No. 1527 & 1528/2026 **(Interim Order)**	Chaitanya Madala Suspended Director of Saibhaskar Irons Ltd & Anr. Vs Dr. Kondapalli Venkat Srinivas, Liquidator of Saibhaskar Irons Ltd	Mr. Amir Bavani	

Admission - Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
13.	Comp App (AT) (CH) No. 71/2026 For Stay IA No. 954/2026 For Urgent Listing IA No. 955/2026	Moulana Industrial Boilers Pvt Ltd Vs Registrar of Companies Telangana	Mr. Sudarshana Setty Bijinepalli	
14.	Comp App (AT) (CH) (Ins) No. 412/2026 For Stay IA No. 1174/2026 For Exemption IA No. 1175/2026	Dr. Ayyapan Nair Raghavan Pillai Vs CA Rajmohan R Erst. RP of Attukal Devi Institute of Medical Sciences Ltd & 3 Ors	Mr. Bijoy P Pulipra	Mr. Vinod PV R3
B. Without Interim Order				
15.	Comp App (AT) (CH) (Ins) No. 583/2025 For Exemption IA No. 1780 & 1781/2025	Punjab National Bank (International) Ltd Vs Pesco Beam Environmental Solutions Pvt Ltd	Mr. Mithilesh Kumar Pandey	Mr. B Sarath Babu
16.	Comp App (AT) (CH) No. 27/2026 To dispense with IA No. 313/2026	Adtheorem India Pvt Ltd & 3 Ors. Vs Registrar of Companies, Bengaluru	Ms. Vindhya Vasini	Mr. Avinash Krishnan Ravi
17.	Comp App (AT) (CH) (Ins) No. 321/2026 For Additional Docs. IA No. 929/2026 Interim injunction IA No. 930/2026	Shakti International LLP Vs Steel Exchange India Ltd	Mr. R Swarnavel	
18.	Comp App (AT) (CH) (Ins) No. 391/2026 For Stay IA No. 1123/2026	Dr. Yarlagadda Krishna Mohan & Anr. Vs State Bank of India & 3 Ors.	Mr. Sumed Yasaswi Kondapalli	Mr. GP Yash Vardhan R1 Mr. Y Suryanarayana R3-R4

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Restoration (AT) (CH) No. 20/2026 IA No. 1033/2025 (To Recall) In Restoration (AT) (CH) No. 7/2024 in Comp App (AT) (CH) No. 901518/2024 For Condone Delay IA No. 1631/2026 For Exemption IA No. 1632/2026	Lammertz Industrienadel GmbH Vs Altek Beissel Needles Ltd. & Ors.	Ms. Geetali Talukdar	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
21.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
22.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331&579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr.Mahesh Chowdhary R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian R6, R7 R9
23.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023 For Direction IA No. 1764/2026	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
24.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3

25.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms.Inthu Karunakaran R3

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
26.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & 2 Ors.	Mr. D Srinivasa Rao Party-in-person	Mr. Prashanth Kumar Muddana R1 Ms. Vismaya MS R2 Mr. P Elayaraj Kumar R3
27.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. **WITH**	Mr. Gautam S Raman	Mr. Pranava Charan R1
28.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan R1
29.	Comp App (AT) (CH) (Ins) No. 307/2026 For Stay IA No. 871/2026	G Thiyagarajan Vs Aditya Birla Finance Limited, Rep by its Authorized Rep, Sujit Ganesh & Anr.	Mr. S Satish	Mr. Abhishek Jenasenan R1 Mr. T Ravichandran R2
30.	Comp App (AT) (CH) (Ins) No. 317/2026 For Direction IA No. 911/2026 For Stay IA No. 912/2026 For Amendment IA No. 1205/2026 For Additional Docs. IA No. 1237/2026	Kamarajar Port Ltd Vs N Veerapandian Liquidator of SICAL Iron Ore Terminals Ltd	Mr. Krishna Ravindran	Mr. Akhil Bhansali
B. Without Interim Order				
31.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. Siddharth Shivakumar

32.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors Vs Aneetha Subramaniam RP of Karur KCP Packkagins Ltd & Anr	Mr. R Imayavaramban A1 Mr. T Ravichandran A2-A4	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
33.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. P Elayarajkumar	Ms. Khushboo Sharma
34.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Ms. Honey Satpal	Ms. Kopal Sharraf
35.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs Bihari Lal Chakravarti, RP of NCS Sugars Ltd & 5 Ors	Mr. Gokul G	
36.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors **WITH**	Ms. R Moneshaa	Mr. Pranay Agarwal R1 Mr. S Namasivayam R5
37.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	Mr. Pranay Agarwal R1
38.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners (RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi
39.	Comp App (AT) (CH) (Ins) No. 105/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	Mr. Raj Jhabakh
40.	Comp App (AT) (CH) (Ins) No. 222/2026 To dispense with IA No. 626/2026	Bank of Baroda Vs PV Ramana Reddy **WITH**	Mr.S Sathiyanarayanan	
41.	Comp App (AT) (CH) (Ins) No. 224/2026 To dispense with IA No. 629/2026	Bank of Baroda Vs K Srinivasa Reddy **WITH**	Mr.S Sathiyanarayanan	
42.	Comp App (AT) (CH) (Ins) No. 225/2026 To dispense with IA No. 631/2026	Bank of Baroda Vs Srinivasa Babji	Mr.S Sathiyanarayanan	

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 **Part-Heard**	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. **WITH**	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1
44.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024 **Part-Heard**	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Ms.Janani Shankar R1 Mr. Vinod Kumar R2

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 405/2026 For Stay IA No. 1163/2026 **(Interim Order)**	Saffire Ispat Pvt Ltd Vs Directorate of Revenue Intelligence & Anr.	Mr. Vaibhav Niti	

02:00 PM

For Hearing

With Interim Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) No. 129/2025 For Exemption IA No. 1439 & 1440/2025	Jaber Abdul Wahab & 2 Ors Vs TP Anilkumar & 3 Ors. **WITH**	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
47.	IA No. 811/2026 (For Direction) in Comp App (AT) (CH) No. 130/2025 For Exemption IA No. 1442/2025 For Direction IA No. 1828/2025	Pulikkal Veetil Abdul Wahab Vs TP Anilkumar & 3 Ors. **WITH**	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4
48.	Comp App (AT) (CH) No. 131/2025 For Exemption IA No. 1444/2025	Indus Motor Company Private Limited & Anr. Vs TP Anilkumar & 3 Ors. **WITH**	Ms. Rupal Bhatia	Mr. Thriyambak J Kannan R1-R4

49.	Comp App (AT) (CH) No. 132/2025 For Exemption IA No. 1454/2025	Ajmal Abdul Wahab & Anr. Vs TP Anilkumar & 3 Ors	Mr. Edward James	Mr. Thriyambak J Kannan R1-R4

03:30 PM

For Exploring Possibility of Settlement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
51.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023 Interim Injunction IA No. 1718/2026	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
52.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
53.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt Ltd & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
54.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

55.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
56.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
57.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
58.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. **WITH**	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
59.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025 Interim Injunction IA No. 1448/2026 To implead IA No. 1664/2026	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
60.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024 Interim Injunction IA No. 1447/2026	Gireesh Sanghi Vs Sanghi Industries Ltd. & 21 Ors **WITH**	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
61.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 21 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20

62.	Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors **WITH**	Mr. Aslam Ahmed	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5 Mr. Akash Singh R8
63.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Gireesh Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 11 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Akash Singh R9 Mr.Sriram Venkatavaradan R10
64.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional docs IA No. 985/2026	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 15 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14
65.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023 To implead IA No. 938/2026 Delay in refiling the IA IA No. 1446/2026	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 11 Ors	Ms. Preeti Mohan Mr. Y Suryanarayana Mr. Sharad Sanghi A3	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj R11
66.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 12 Ors. **WITH**	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia R3 Mr. Sharad Sanghi R10 R11
67.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt Ltd & 13 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Kumar Jagia- R3 Mr. Sharad Sanghi R10 & R11
68.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No. 743/2024 To Adv. Hg IA No. 749/2024 For Additional docs. IA No. 173/2025 To implead IA No. 936/2026	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11
69.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**